

Pradesh and Orissa ;

(b) if so, the amount which was sought by the State Governments from the Centre for the above purpose;

(c) the amount actually sanctioned for the connection of that power grid between the above two States; and

(d) the progress made so far for the completion of the power grid connection ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The Government of Madhya Pradesh had requested for a loan amount of Rs. 1.50 crores and the Government of Orissa for a loan Rs. 4 crores during 1984-85 for construction of the Raigarh (Madhya Pradesh)-Brajrajnagar (Orissa) 220 KV Single Circuit line on Double Cricuit towers.

(c) The Government of India have sanctioned a loan of Rs.1,50 crores to the Government of Madhya Pradesh and Rs. 3 crores to the Government of Orissa for construction of the above inter-State line.

(d) The inter-State line was completed in March, 1985 and has been energised at 132 KV.

#### Railway Workshops in Karnataka

5827. SHRI V. S KRISHNA IYER : Will the Minister of RAILWAYS pleased to state :

(a) the number of Railway Workshops in Karnataka State and at what places;

(b) whether there is any proposal to set up a Railway Workshop at Bangalore; and

(c) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSILAL) : (a) In Karnataka there are two Railway Workshops located at Hubli and Mysore which undertake the repairs of Rolling Stock.

There is also a Railway Production Unit for the manufacture of Wheels and Axles in Bangalore.

(b) No, Sir.

(c) Does not arise,

#### Amount sanctioned for National Scholarship Scheme

5828. PROF. M. R. HALDER : Will the Minister of EDUCATION be pleased to state :

(a) amount of money sanctioned for National Scholarship Scheme programme in different universities during the last three years ;

(b) whether the amount allocated has been utilised by University of Calcutta ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Under the National Scholarships Scheme, no funds are sanctioned to universities directly by the Ministry. The funds are placed at the disposal of State Governments/ Union Territory Administrations. A statement of funds sanctioned to them during the last three years is appended.

(b) and (c) does not arise,

## Statement

Sl. No.	Name of the State/ Union Territory.	1982-83	1983-84	1984-85
		Amount sanctioned including carry-over from the previous years.	Amount sanctioned including carry-over from the previous years.	Amount sanctioned including carry-over from the previous years.
		(Rs. in lakhs)	(Rs. in lakhs)	(Rs. in lakhs)
1.	Andhra Pradesh	57.35	52.25	15.35
2.	Assam	10.95	18.25	13.00
3.	Bihar	87.14	141.39	229.43
4.	Gujarat	10.09	17.38	15.76
5.	Haryana	2.12	1.48	1.00
6.	Himachal Pradesh	1.48	3.73	4.38
7.	Jammu & Kashmir	1.25	2.95	—
8.	Karnataka	—	39.00	40.44
9.	Kerala	31.00	38.46	30.79
10.	Madhya Pradesh	16.41	19.00	—
11.	Maharashtra	40.81	48.00	50.00
12.	Manipur	—	.28	.56
13.	Meghalaya	.75	.68	.52
14.	Nagaland	.20	—	—
15.	Orissa	5.60	5.50	5.23
16.	Punjab	6.60	6.31	6.44
17.	Rajasthan	19.06	10.07	13.31
18.	Sikkim	—	—	—
19.	Tamil Nand	14.91	19.00	20.99
20.	Tripura	—	—	—
21.	Uttar Pradesh	45.06	56.99	58.80
22.	West Bengal	15.78	18.60	38.19
23.	Arunachal Pradesh	—	—	—
24.	Andamnan & Nicobar Islands	—	—	—
25.	Chandigarh	—	—	—
26.	Dadra & Nagar Haveli	.12	.09	.33
27.	Delhi	—	—	—
28.	Goa, Daman & Diu	2.17	—	2.50
29.	Lakshadweep	.07	—	—
30.	Mizoram	.28	—	—
31.	Pondicherry	.20	.22	.22
		369.40	499.73	544.24